

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.94/17	-	For compliance of objections raised by Registry.	252(3)	Nandini Foods (P) Ltd. Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

27 PRAKASH B.S.,
9469787240

M/s NANDINI FOODS
(P) LTD.,

[Handwritten Signature]
08/09/17

ORDER

Counsel for petitioner is present. He undertakes to file order of the CLB permitting the company to amend the object clause of petitioner company in Articles of Association. List it on 23.10.2017

[Handwritten Signature]
MEMBER(J)

[Handwritten Signature]
MEMBER(T)